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Title: Introduction of the Inclusion of the Scheduled Castes and the Scheduled Tribes in Persons Living Below Poverty Line Category Bill, 2016.

DR. KIRIT P. SOLANKI (AHMEDABAD): Sir I beg to move for leave to introduce a Bill to include the Scheduled Castes and the Scheduled Tribes in the below poverty line category.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to include the Scheduled Castes and the Scheduled Tribes in the below poverty line category."

*The motion was adopted.*

DR. KIRIT P. SOLANKI : I introduce the Bill.

HON. DEPUTY SPEAKER: Item No. 131, Shri Ravneet Singh – not present.

Item No. 135, Shrimati Ranjeet Ranjan.